THE MINISTER OF COAL (SHRI SHRIPRAKASH JAISWAL): (a) and (b) Coal blocks are allocated to eligible public and private sector companies registered under the Indian Companies Act, 1956 for approved end-use projects *viz.* generation of power, production of iron and steel, production of cement and production of syn-gas through coal gasification (underground and surface) and coal liquefaction for captive mining in pursuance of Section 3 of the Coal Mines (Nationalisation) Act, 1973.

Coal blocks could be allocated for the end use projects (EUPs) to be set up as well as for the existing EUPs. The coal block so allocated is linked with the setting up of the EUP and the production from the coal block is expected to be synchronized with the commissioning of the EUP.

Quality of rural roads

- *137. SHRI PALVAI GOVARDHAN REDDY: Will the Minister of RURAL DEVELOPMENT be pleased to state:
- (a) the extent to which the Pradhan Mantri Gram Sadak Yojana (PMGSY) has helped in improving the rural roads of the country, particularly in Andhra Pradesh;
- (b) the details of the rural road projects undertaken under PMGSY in that State during the last five years, year-wise and district-wise;
- (c) whether it is a fact that the Rural Roads Manual specifications being followed under PMGSY are too old and do not follow the latest technology; and
- (d) if so, the reasons therefor and the efforts being made by the Ministry to adopt the latest technology and methods in construction of rural roads?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI LALCHAND KATARIA): (a) Pradhan Mantri Gram Sadak Yojana (PMGSY) is a Centrally Sponsored Scheme with the objective to provide all-weather road connectivity to all eligible unconnected habitations in rural areas of country as per the Core Network. The Ministry of Rural Development is implementing the PMGSY through the State Governments since the year 2000. Under PMGSY, as reported by the States, 91,668 road works covering a length of 3,61,698 kms. have been completed till October, 2012. For the State of Andhra Pradesh, 6,946 road works covering a length of 21,918 kms. have been completed till date as reported by the State.

(b) The details of rural road projects undertaken under PMGSY in Andhra Pradesh during the last five years, year-wise and district-wise, as provided by State Government is given in Statement (See below).

(c) and (d) The PMGSY Guidelines stipulates that the rural roads constructed under PMGSY must meet the technical specifications and geometric design standards given in Rural Roads Manual of IRC (IRC:SP20:2002) and Manual for design of low Volume Roads (IRC:SP:72-2007). This Ministry had also constituted an Expert Committee to review the standards and specifications under PMGSY for achieving economy in the cost of construction under PMGSY, and the final recommendations of the Expert Committee have been accepted by the Ministry and circulated to all the States on 30th September, 2010 for implementation under PMGSY.

Statement

Details of rural road projects undertaken under PMGSY in the State of

Andhra Pradesh during the last five years

Sl.	Name of district	Number of rural road projects taken up					
110.		2007-08	2008-09	2009-10	2010-12	2011-12	
1	2	3	4	5	6	7	
1.	Srikakulam	79	53	37	15	10	
2.	Vizianagaram	75	52	39	11	10	
3.	Visakhapatnam	63	60	56	36	26	
4.	East Godawari	106	83	53	15	21	
5.	West Godawari	74	68	61	30	12	
6.	Krishna	73	66	50	18	11	
7.	Guntur	73	64	41	32	18	
8.	Prakasam	50	41	26	44	20	
9.	Nellore	71	67	56	9	23	
10.	Chittoor	95	79	48	19	7	
11.	Cuddapah	114	90	68	20	13	
12.	Ananthapur	114	79	60	94	49	
13.	Kurnool	65	59	50	24	24	
14.	Mahbubnagar	54	47	29	15	27	

Written Answers to Starred and Unstarred		[4 DEC., 2012]			Questions set for the 387 3rd December, 2012		
1	2	3	4	5	6	7	
15.	Rangareddy	32	22	17	8	7	
16.	Nalgonda	94	60	42	29	25	
17.	Medak	43	31	20	38	8	
18.	Nizamabad	67	35	20	10	9	
19.	Warangal	90	74	41	22	28	
20.	Khamrnam	49	35	23	10	204	
21.	Karimnagar	84	68	33	9	18	
22.	Adilabad	42	35	24	42	72	
	Total:	1,607	1,268	894	550	642	

Proposals for inclusion in the Scheme of National Projects

*138. SHRI RAJKUMAR DHOOT: Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether the Maharashtra Government has submitted proposals of irrigation projects for inclusion in the Scheme of National Projects;
 - (b) if so, the details thereof; and
 - (c) the present status of each of the project?

THE MINISTER OF WATER RESOURCES (SHRI HARISH RAWAT): (a) Yes, Sir.

(b) and (c) The details and the status is given in Statement.

Statement

status of the proposals of Government of Maharashtra for inclusion
in the category of national projects

Sl.	Name of the Project/	Status of the Project/Proposal			
No.	Proposal				
1	2	3			
1.	Gosikhurd Irrigation Project	This ongoing project was included in the scheme of National Projects on 07.02.2008.			